

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.509
TO BE ANSWERED ON 20.07.2016**

IMPACT OF BREXIT ON INDIAN COMMUNITY IN U.K.

509. SHRI M.B. RAJESH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government of India has assessed the impact of Brexit on Indian community in UK;**
- (b) the possible impact of Brexit on our country; and**
- (c) the measures taken by the Government to protect Indian community in UK from adverse impact of Brexit, if any?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) For the United Kingdom to leave the European Union, it has to invoke Article 50 of the Lisbon Treaty. It is up to the Government of United Kingdom to decide when to invoke this Article. Such an invocation will then set in motion, the process for the United Kingdom to withdraw from the European Union. The relationship between the United Kingdom and the European Union is therefore yet to evolve and until such time, it is hard to assess the impact of Brexit on India and the Indian community in the United Kingdom. High Commission of India in London is in touch with the Indian community, various organisations and business associations to understand the eventual implications of Brexit on the Indian community.
